

pleased to state :

(a) whether the telephone holders of Dadri, Sikandrabad Dankaur, Shiam Nagar Mandi in District Bulandshahr, Uttar Pradesh have got disconnected their telephone numbers as the Telephone Exchanges of these places were not working satisfactorily ; and

(b) the annual income through telephones of these Telephone Exchanges during 1969-70 ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) 13 telephone connections at Dadri, Sikandrabad, Dankaur, Siyana and Agarwal Mandi (there is no exchange as Shiam Nagar Mandi) were disconnected on account of non-payment of dues. Only 3 telephones were disconnected in these exchanges on subscribers requests out of which only one gave the reasons as telephone remaining faulty.

(b) Total revenue from the above exchanges during 1969-70 was Rs. 1,00,967.

**Direct Telephone Line between
Bulandshahr and Delhi**

4202. SHRI HARI SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are intending to make direct telephone line from Bulandshahr of Uttar Pradesh to Delhi ; and

(b) if so, the time by which the direct dialling system will start operating ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) (a) and (b). No, Sir, not at present. Due to limited material resources, Government is planning direct dialling in a phased manner on the basis of trunk traffic between different exchanges.

The daily trunk traffic between Bulandshahr and Delhi for the present does not justify introduction of direct dialling facility. The Department is, however, constantly reviewing all routes. As and when the

traffic between Bulandshahr and Delhi builds up sufficiently, steps will be taken to introduce this facility on this route.

**Project Allowance To P&T Staff at
Bhavanagar (Gujarat)**

4203. SHRI P. M. MEHTA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Project Allowance is given all the Central Government employees where a Project is undertaken ;

(b) if so, whether the staff working in the Posts and Telegraphs Department at Bhavanagar (Gujarat) have not been allowed to draw the Project Allowance ;

(c) if so, the reasons therefore ; and

(d) the action proposed to be taken in the matter ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) No. Project allowance is not allowed if the Project is located in a municipal area of a classified city and also if project allowance is not sanctioned by the Project authorities for all their staff.

(b) P&T staff at Bhavanagar have not been allowed to draw Project Allowance.

(c) Bhavanagar is a municipal area and a classified city.

(d) Does not arise.

**Forest Cruiser devised by Central
Scientific Instruments Organi-
sation, Chandigarh.**

4204. SHRI B. R. SHUKLA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether forest cruiser, an instrument for surveying forests, has been devised by the Central Scientific Instruments Organisation, Chandigarh ;

(b) if so, the steps taken to manufacture such instruments on an adequate scale ; and

(c) if no steps have been taken, the reasons therefor ?

THE MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) Yes, Sir.

(b) The details of the development of Forest Cruiser have been published by the Central Scientific Instruments Organisation, Chandigarh in its quarterly bulletin "*Instrument News*" which is Circulated to more than 2000 organisations including manufacturing units. Discussions are in progress with a few interested parties for the release of know-how. To meet the urgent needs of the Forest Department, batch production of the instrument has been started by the Institute.

(c) Does not arise.

Solar Water Heater invented by Central Building Research Institute, Roorkee

4205. SHRI B. R. SHUKLA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether experiments conducted at the Central Building Research Institute, Roorkee have resulted in evolving solar water heater (140 litres capacity) :

(b) whether such heaters have been utilised anywhere in the country ; and

(c) whether they have been found successful ?

THE MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECH-

NOLOGY (SHRI C. SUBRAMANIAM) : (a) Yes, sir.

(b) and (c). Licences for manufacturing of such solar water heaters have been given to the following two firms :—

(i) M/s. M. S. J. (Engineers) & Co.,
Khanjarpur, Roorkee, U. P.

(ii) M/s. Bihar Ispart (Engineers)
Ltd., 17, Ganesh Chandra Avenue,
Calcutta 13.

Some Units of those water heaters are in use at roorkee and these have been reported to be working satisfactorily.

Generation of Atomic Power for Commercial Supply

4206. SHRI S. R. DAMANI : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) the schemes at present under implementation to generate atomic power; and

(b) the total cost of each scheme and when the power will be available for commercial supply ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) and (b). The required information is given below :

Name of Station	Capacity	Estimated Cost (Rupees in Crores)	Expected date of attaining criticality (Full commis- sioning can be expected a few months after criticality)
1. Rajasthan Atomic Power Station—			
Unit I	200 MWe	60.40	Late 1971
Unit II	200 MWe	66.85	1974
2. Madras Atomic Power Station—			
Unit I	215 MWe	77.10	1975
Unit II	215 MWe	70.63	1976